

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15884/2025 BLAPL/5558/2025	PITABASH BHUYAN VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /556 /2024 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/000088/2024
2	D-BLAPL/15765/2025 BLAPL/5559/2025	SANIDEBA JHANKAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PHIRINGIA /230 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000148/2024
3	D-BLAPL/15564/2025 BLAPL/5560/2025	SUKANTA DAS @ BADAL DAS VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	MALGODOWN /177 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) ST/0000362/2024
4	D-BLAPL/15717/2025 BLAPL/5561/2025	DAKTAR @ KARTIKESWAR SUBUDHI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /296 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000593/2025
5	D-BLAPL/16155/2025 BLAPL/5562/2025	ABHAY KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	MOTANGA /65 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000080/2025
6	D-BLAPL/15718/2025 BLAPL/5563/2025	SK.BUNA @ BUNU @ SK. NASMULLA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TANGI (KHURDA) /299 /2025 J.M.F.C,TANGI(Khordha) GR/0000254/2025
7	D-BLAPL/15720/2025 BLAPL/5564/2025	SANTOSH JAGADEV @ MILU @ SANTOSH JAGDEV VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PURI TOWN /88 /2025 S.D.J.M.,PURI(Puri) GR/0000221/2025
8	D-BLAPL/15881/2025 BLAPL/5565/2025	RABINDRA SAHOO VS STATE OF ODISHA	GOREKHANATH DAS VS	JATNI P.S. /120 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BERHAMPUR TR/0000138/2025
9	D-BLAPL/15905/2025 BLAPL/5566/2025	DIBYA RANJAN CHINARA VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	BAIDESWAR /74 /2025 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000208/2025
10	D-BLAPL/15780/2025 BLAPL/5567/2025	KANDI @ DUSMANTA SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	ANGUL TOWN /147 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000304/2025
11	D-BLAPL/16033/2025 BLAPL/5568/2025	CHITTA RANJAN NAIK VS STATE OF ODISHA	DEEPANJALI SAHU VS	INDUASTRIAL,NISA /95 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000026/2025

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12	D-BLAPL/16221/2025 BLAPL/5569/2025	JAYARAM ORAM VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SUNDARGARH SADAR /245 /2024 A.D.J.,SUNDARGARH(Sundargarh) ST/0000062/2025
13	D-BLAPL/15844/2025 BLAPL/5570/2025	SAGAR SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	PLANTSITE /907 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003069/2024
14	D-BLAPL/15111/2025 BLAPL/5571/2025	ANISHA MITRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LINGARAJ P.S. /14 /2019 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000112/2019
15	D-BLAPL/15116/2025 BLAPL/5572/2025	RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MADHUPATNA /76 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000357/2025
16	D-BLAPL/15503/2025 BLAPL/5573/2025	SAIRENDRI BAG VS STATE OF ODISHA	CHHABI LAL NIAL VS	JEYPORE VIGILANCE /19 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000007/2025
17	D-BLAPL/15565/2025 BLAPL/5574/2025	ANIL ROUT @ ANIL KU. ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 ADDL.SESIONS JUDGE,NIMPARA(Puri) TR/0000002/2025
18	D-BLAPL/15598/2025 BLAPL/5575/2025	BHAWANI SHANKAR SUNA @ BHABANI SHANKAR SUNA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /126 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000028/2022
19	D-BLAPL/15868/2025 BLAPL/5576/2025	KESHAB BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /63 /2014 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000124/2014
20	D-BLAPL/15880/2025 BLAPL/5577/2025	BALARAM SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /610 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000789/2024
21	D-BLAPL/15882/2025 BLAPL/5578/2025	SURENDRA SAHU @ SURENDAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /610 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000789/2024
22	D-BLAPL/15225/2025 BLAPL/5579/2025	MANOJ MAJHI VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	ADVA /26 /2025 J.M.F.C.,MOHANA(Gajapati) GR/0000033/2025
23	D-BLAPL/15396/2025	ANIL SHARMA	PRANAB KUMAR DAS	//0

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	BLAPL/5580/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000005/2025
24	D-BLAPL/15487/2025 BLAPL/5581/2025	UPENDRA NAG VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /467 /2024 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000446/2024
25	D-BLAPL/15883/2025 BLAPL/5582/2025	CHANDAN NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /158 /2025 J.M.F.C,BUGUDA(Ganjam) GR/0000153/2025
26	D-BLAPL/15821/2025 BLAPL/5583/2025	KANHA DALEI VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	NIMAPADA /262 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000105/2024
27	D-BLAPL/15871/2025 BLAPL/5584/2025	BIJU @ SANJAY PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /132 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000241/2025
28	D-BLAPL/15885/2025 BLAPL/5585/2025	KABIRAJ SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /610 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000789/2024
29	D-CONTC/20382/2025 CONTC/2433/2025	RADHAMOHAN MISHRA VS TINKUA PUTTA,TAHASILDAR,MALKANGIRI	ADV. VS	// (//
30	D-CONTC/14757/2025 CONTC/2434/2025	PANKAJINI NAIK VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// (//
31	D-CONTC/14764/2025 CONTC/2435/2025	KALPANA NAIK VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// (//
32	D-CRLA/15676/2025 CRLA/630/2025	BADAL GOUDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SURADA /88 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000033/2023
33	D-CRLMC/10976/2025 CRLMC/1926/2025	MANTU@UMAKANTA MOHANTY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /51 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000114/2025
34	D-CRLMC/12843/2025 CRLMC/1927/2025	MIRASHREE SAHU VS	KALPATARU MISHRA VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur)

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35	D-CRLMC/15068/2025 CRLMC/1928/2025	SUMANTA KUMAR SAHOO MITU @ SUSANTA KUMAR PANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DV M.C./0000258/2023 DARINGBADI /156 /2003 A.D.J.,BALLIGUDA(Kandhamal) CT/0000051/2019
36	D-CRLMC/14539/2025 CRLMC/1929/2025	SUDARSAN MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BARGARH /336 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0000801/2023
37	D-CRLMC/15476/2025 CRLMC/1930/2025	GANA @ GANESH NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	MALGODOWN /51 /2021 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000180/2024
38	D-CRLMC/15846/2025 CRLMC/1931/2025	DINABANDHU BEHERA VS STATE OF ODISHA	SIBARANJAN POLAI VS	/ /0 J.M.F.C.,ASKA(Ganjam) ICC/0000035/2011
39	D-CRLMC/15499/2025 CRLMC/1932/2025	DEBASIS ROUTARAY VS STATE OF ODISHA	RASHMI RANJAN DASH VS	PURI TOWN /7 /2023 DISTRICT & SESSIONS JUDGE,PURI(Puri) CRREV/0000057/2023
40	D-CRLMP/15986/2025 CRLMP/671/2025	KABITA MAJHI VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	TANGI (KHURDA) /250 /2025 () //
41	D-CRLMP/15834/2025 CRLMP/672/2025	PRABHANJAN SAHOO @ SAHU VS STATE OF ODISHA	SANDIPANI NAYAK VS	/ /0 () //
42	D-CRLMP/14975/2025 CRLMP/673/2025	SUNITA SETH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //
43	D-CRLMP/15662/2025 CRLMP/674/2025	MAMUNI NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /140 /2025 () //
44	D-WA/15049/2025 WA/917/2025	STATE OF ODISHA VS K DAMAYANTI PATRO	SAMRESH JENA,A.S.C VS	/ / () //
45	D-WA/21610/2025 WA/918/2025	PRINCIPAL SECRETARY, WORKS DEPTT. VS GAGAN BIHARI BHANJA	SASWAT DAS,A.G.A VS	/ / () //

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46	D-WP(C)/22279/2025 WP(C)/15387/2025	NARAYAN DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
47	D-WP(C)/22269/2025 WP(C)/15388/2025	SACHALA BALA BISWAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
48	D-WP(C)/22272/2025 WP(C)/15389/2025	ANITA SAHU VS JANA SMALL FINANCE BANK LTD., BENGALURU	GYANENDRA CHANDRA SWAIN VS	// 0 //
49	D-WP(C)/18039/2025 WP(C)/15390/2025	STATE OF ODISHA VS BINATI PANDA	BIMBISAR DASH, A.G.A VS	// 0 //
50	D-WP(C)/22075/2025 WP(C)/15391/2025	BHAVIK GANDHI VS THE AUTHORIZED OFFICER, LIC HOUSING FINANCE LTD., BBSR	RAKESH SAHU VS	// 0 //
51	D-WP(C)/22145/2025 WP(C)/15392/2025	NALINIKANTA RAY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
52	D-WP(C)/22199/2025 WP(C)/15393/2025	AKHILA RAM JENA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
53	D-WP(C)/21948/2025 WP(C)/15394/2025	ODISHA GRAMYA BANK, BALASORE VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
54	D-WP(C)/22356/2025 WP(C)/15395/2025	BISWAJIT RATH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
55	D-WP(C)/22158/2025 WP(C)/15396/2025	M.JAYANTI VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //
56	D-WP(C)/22100/2025 WP(C)/15397/2025	LAKSHMAN MISHRA VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //
57	D-WP(C)/21806/2025	SANTILATA MOHAPATRA	SUBASH CHANDRA RATH	//

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	WP(C)/15398/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/20585/2025 WP(C)/15399/2025	M/S MID EAST CARBON PVT. LTD., SUNDARGARH VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
59	D-WP(C)/21112/2025 WP(C)/15400/2025	BANSIDHAR MAJHI VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
60	D-WP(C)/21119/2025 WP(C)/15401/2025	NIROD KUMAR SAHU VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //
61	D-WP(C)/22146/2025 WP(C)/15402/2025	T.JAGA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //
62	D-WP(C)/17780/2025 WP(C)/15403/2025	KAMINI BARIK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
63	D-WP(C)/22148/2025 WP(C)/15404/2025	T.SABITRI VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //
64	D-WP(C)/22187/2025 WP(C)/15405/2025	BUI SETH VS STATE OF ODISHA	SIDHANT DAS VS	// 0 //
65	D-WP(C)/21663/2025 WP(C)/15406/2025	SEBATI RAM VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
66	D-WP(C)/21603/2025 WP(C)/15407/2025	M/S BANI PRASAD MOHANTY, BBSR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
67	D-WP(C)/21614/2025 WP(C)/15408/2025	M/S MAA CHANDI STONE CRUSHING, BBSR VS THE CHIEF COMMISSIONER CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
68	D-WP(C)/21592/2025 WP(C)/15409/2025	THE ORISSA COLLIERIES MAZDOOR SANGHA, ANGUL VS	DEBASIS PANIGRAHI VS	// 0

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69	D-WP(C)/19076/2025 WP(C)/15410/2025	THE GENERAL MANAGER, MAHANADI COALFIELDS LTD., ANGUL RABINDRA KUMAR BEHERA VS TAHASILDAR, NIALI	DWARIKA PRASAD MOHANTY VS	// // 0 //
70	D-WP(C)/22291/2025 WP(C)/15411/2025	JAGANNATH MALLICK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
71	D-WP(C)/21443/2025 WP(C)/15412/2025	DEEPIKA MADHUSMITA VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
72	D-WP(C)/20928/2025 WP(C)/15413/2025	PARIKHITA PALEI VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
73	D-WP(C)/22339/2025 WP(C)/15414/2025	BHUBANESWAR GIRI VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
74	D-WP(C)/21675/2025 WP(C)/15415/2025	M/S. VIJAYA LAXMI INDUSTRIES, SUNDARGARH VS UNION OF INDIA	ABINASH ACHARYA VS	// 0 //
75	D-WP(C)/21814/2025 WP(C)/15416/2025	TRINATH KANHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
76	D-WP(C)/22153/2025 WP(C)/15417/2025	D. SAROJINI VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //
77	D-WP(C)/21941/2025 WP(C)/15418/2025	MAHENDRA MUNDA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
78	D-WP(C)/20988/2025 WP(C)/15419/2025	GOPAL CHANDRA BEHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
79	D-WP(C)/22321/2025 WP(C)/15420/2025	SUSHANTA KUMAR ROUT VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //

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80	D-WP(C)/21018/2025 WP(C)/15421/2025	NARENDRA KUMAR GARNAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// () //
81	D-WP(C)/21086/2025 WP(C)/15422/2025	STATE OF ODISHA VS M/S MAHANADI COALFIELD LIMITED	AISHWARYA DASH, A.S.C VS	// () //
82	D-WP(C)/16581/2025 WP(C)/15423/2025	KISHORE CHANDRA ROUT VS STATE OF ODISHA	AMITABH MISHRA VS	// () //
83	D-WP(C)/21923/2025 WP(C)/15424/2025	EXECUTIVE ENGINEER (ELECT) TPWODL VS THE APPELLATE AUTHORITY OFFICE OF ADDITIONAL CHIEF ENGINEER CUM ELECTRICAL INSPECTOR, ROURKELA	PRASANTA KUMAR TRIPATHY VS	// () //
84	D-WP(C)/21327/2025 WP(C)/15425/2025	PUNA SWAIN @ JANAKI SWAIN VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// () //
85	D-ABLAPL/15928/2025 ABLAPL/6345/2025	URMILA PATRO @ URMILA PATRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	LAXMISAGAR P.S. /174 /2025 () //
86	D-ABLAPL/16120/2025 ABLAPL/6346/2025	SOWN @ SK TAHER HOSSAIN VS STATE OF ODISHA	MANORANJAN DAS VS	DHAMNAGAR /191 /2025 () //
87	D-ABLAPL/15902/2025 ABLAPL/6347/2025	BARKAT ALI BAIG VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /230 /2024 () //
88	D-ABLAPL/15943/2025 ABLAPL/6348/2025	MD. HASSAN ANSARI @ MD. HASSAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	PLANTSITE /367 /2025 () //
89	D-ABLAPL/15711/2025 ABLAPL/6349/2025	NAGEN BINAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /164 /2025 () //
90	D-ABLAPL/15903/2025 ABLAPL/6350/2025	SETA SIRKA @ KENDURAKA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NARAYANPATNA /1 /2014 () //
91	D-ABLAPL/15713/2025	RAJU @ KHIROD NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /164 /2025

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	ABLAPL/6351/2025	VS STATE OF ODISHA	VS	() //
92	D-ABLAPL/15951/2025 ABLAPL/6352/2025	BISWA @ BISWANATH BISWAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /210 /2024 () //
93	D-ABLAPL/15906/2025 ABLAPL/6353/2025	AJIT KUMAR PARICHHA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	GOPALPUR /143 /2025 () //
94	D-ABLAPL/15953/2025 ABLAPL/6354/2025	ANJALI MAHALLIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /35 /2025 () //
95	D-ABLAPL/15892/2025 ABLAPL/6355/2025	SUNIL KUMAR PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /144 /2025 () //
96	D-ABLAPL/15895/2025 ABLAPL/6356/2025	DIPU @ SUBHARJYOTI JENA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PIPLI /303 /2025 () //
97	D-ABLAPL/15958/2025 ABLAPL/6357/2025	ALEKHA MAHALLIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /35 /2025 () //
98	D-ABLAPL/15897/2025 ABLAPL/6358/2025	ANUP KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /227 /2025 () //
99	D-ABLAPL/16057/2025 ABLAPL/6359/2025	DILLIP SABAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
100	D-ABLAPL/15899/2025 ABLAPL/6360/2025	TAPAS KUMAR ROUSTRAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /368 /2025 () //
101	D-ABLAPL/14754/2025 ABLAPL/6361/2025	SUNIL SAHU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARPALLI /162 /2023 () //
102	D-ABLAPL/15486/2025 ABLAPL/6362/2025	GOBIND @ GOBINDA PADHAN VS	IPSIT AUROBINDO ACHARYA VS	BHATILI /111 /2025 ()

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103	D-ABLAPL/16059/2025 ABLAPL/6363/2025	STATE OF ODISHA DURGA CHARAN ROUT VS	HEMANTA KUMAR TRIPATHY VS	// ATHGARH /129 /2025 ()
104	D-ABLAPL/15854/2025 ABLAPL/6364/2025	STATE OF ODISHA SUBHAKANTA NAYAK VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /530 /2024 ()
105	D-ABLAPL/16018/2025 ABLAPL/6365/2025	STATE OF ODISHA ROMESH KUMAR MISHRA VS	ARCHANA MOHANTY VS	// KUMBHARAPARA /212 /2025 ()
106	D-ABLAPL/15963/2025 ABLAPL/6366/2025	STATE OF ODISHA BAPI @ SAMIR BARIK @ SAMIR KUMAR SWAIN VS	JAYADEBA BEHERA VS	// NAYAPALLI P.S. /612 /2021 ()
107	D-ABLAPL/15527/2025 ABLAPL/6367/2025	STATE OF ODISHA NIRANJAN SAHU VS	DALIRANI BEHURAY VS	// UDALA /90 /2025 ()
108	D-ABLAPL/15650/2025 ABLAPL/6368/2025	STATE OF ODISHA SAUMYARANJAN @ SAMYA RANJAN BARIK VS	SUBRAT KUMAR DAS VS	// SORO /290 /2025 ()
109	D-ABLAPL/15716/2025 ABLAPL/6369/2025	STATE OF ODISHA DILKAS SAHA VS	ARIJEET MISHRA VS	// MARINE KASIA /73 /2025 ()
110	D-ABLAPL/15917/2025 ABLAPL/6370/2025	STATE OF ODISHA BULA MAHALIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /35 /2025 ()
111	D-ABLAPL/15962/2025 ABLAPL/6371/2025	STATE OF ODISHA ARATA MAHALLIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /35 /2025 ()
112	D-ABLAPL/16248/2025 ABLAPL/6372/2025	STATE OF ODISHA PRAHLAD SETHY VS	SIDDHARTH GOUTAM DAS VS	// INFOCITY PS /211 /2025 ()
113	D-ABLAPL/15851/2025 ABLAPL/6373/2025	STATE OF ODISHA SOVAMAYEE SINGH VS	BIBHUTI BHUSAN CHOUDHURY VS	// CRR1 /118 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-ABLAPL/16061/2025 ABLAPL/6374/2025	DIPAK KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /67 /2025 () //
115	D-ABLAPL/16105/2025 ABLAPL/6375/2025	GAYATRI JENA VS STATE OF ODISHA (EOW)	BHARAT BHUSAN ROUTRAY VS	EOW,BHUBANESWAR /5 /2025 () //
116	D-ABLAPL/16125/2025 ABLAPL/6376/2025	SANJEEB KUMAR MOHANTY @ PAPU VS STATE OF ODISHA	SWARUP RANJAN SINGH SAMANT VS	SAMBALPUR TOWN /138 /2025 () //
117	D-ABLAPL/15949/2025 ABLAPL/6377/2025	PRASANTA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /81 /2025 () //
118	D-ABLAPL/14937/2025 ABLAPL/6378/2025	GYANENDRA NARAYAN PRADHAN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	/ /0 () //
119	D-ABLAPL/14643/2025 ABLAPL/6379/2025	BIJAYA KUMAR BARIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	SATYABADI /119 /2023 () //
120	D-ABLAPL/15729/2025 ABLAPL/6380/2025	SHRABAN KUMAR MAHALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	MARINE KASIA /73 /2025 () //
121	D-ABLAPL/15732/2025 ABLAPL/6381/2025	RAJA HIAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /19 /2025 () //
122	D-ABLAPL/15447/2025 ABLAPL/6382/2025	BALIA @ SUREN KUMAR SWAIN VS STATE OF ODISHA	AMLAN MOHANTY VS	BINJHARPUR /210 /2025 () //